GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3915 ANSWERED ON:05.09.2012 FEE CONCESSION TO POOR STUDENTS Rana Shri Kadir

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide hundred per cent concession in fees to the poor students;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has become operative with effect from 01.04.2010. Section 3 (1) of the RTE Act provides that "every child in 6 −14 age group shall have the right to free and compulsory education. No child shall be liable to pay any kind of fee or charge or expenses which may prevent him or her from pursuing and completing the elementary education".

All India Council for Technical Education (AICTE) under Tuition Fee Waiver Scheme earmarks 5% of intake seats in all courses and all programmes for students belonging to the poor families. These are supernumerary seats compulsory in all AICTE approved Institutes. This scheme benefits about 1 lakh students every year whose family income is less than Rs.4.5 lakh per annum.